an>

Title: Ruling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received the following notices of Adjournment Motion:

Shri Mallikarjun Kharge, Dr. M. Veerappa Moily, Shri K.C. Venugopal, Shri Rajiv Satav, Shri P. Karunakaran, Shri N.K. Premachandran, Shri Sankar Prasad Datta and Shri Md. Badaruddoza Khan regarding IPL issue;

Shri Md. Salim, Shri Bhagwant Mann and Shri M.B. Rajesh regarding Vyapam scam;

Shri A.P. Jithender Reddy regarding setting up of High Court in Telangana;

Shri Adhir Ranjan Chowdhury regarding communal clashes; and

Dr. A. Sampath regarding the National Judicial Commission.

The matters though important enough do not warrant interruption of business of the day. These issues can be raised through other means. I have, therefore, disallowed all the notices of Adjournment Motion.

...(Interruptions)

माननीय अध्यक्ष : पूष्त संख्या 62, श्री तल्लू सिंह।

…(<u>व्यवधान</u>)

श्री अजय मिश्रा टेनी (स्वीरी): मैडम, पूष्त संख्या 61 ा...(व्यवधान)

माननीय अध्यक्ष : आपको चर्चा में भाग नहीं लेना है, आपको इश्यू नहीं उठाना है, आप संसद की कार्यवाही नहीं चलने देना चाहते हैं_।

…(<u>व्यवधाज</u>)

माननीय अध्यक्ष : ठीक हैं_। आप लोग वापस जाइए_।

…(व्यवधान)

श्री अजय मिश्रा टेनी : वित्त मंत्रात्य रो...(व्यवधान) अर्थव्यवस्था से कोई मतलब नहीं हैं, लेकिन मैं एक सामान्य सदस्य हूं, मैं देश की समस्याओं को उठाना चाहता हूं।...(व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again on Monday at Eleven o'clock.

11.03 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, July 27, 2015/Shravana 5, 1937 (Saka).